

**ITC (HS), 2017
SCHEDULE 1 – IMPORT POLICY**

Section VIII

Chapter-43

CHAPTER 43

FURSKINS AND ARTIFICIAL FUR, MANUFACTURES THEREOF

NOTES:

1. Throughout this schedule reference to “furskins”, other than to raw furskins of heading 4301 apply to hides or skins of all animals which have been tanned or dressed with the hair or wool on.
2. This Chapter does not cover:
 - (a) Birdskins or parts of birdskins, with their feathers or down (heading 0505 or 6701);
 - (b) Raw hides or skins, with the hair or wool on, of Chapter 41 [see Note 1(c) to that Chapter];
 - (c) Gloves, mittens and mitts, consisting of leather and furskin or of leather and artificial fur (heading 4203);
 - (d) Articles of Chapter 64;
 - (e) Headgear or parts thereof of Chapter 65; or
 - (f) Articles of Chapter 95 (for example, toys, games, sports requisites).
3. Heading 4303 includes furskins and parts thereof, assembled with the addition of other materials, and furskins and parts thereof, sewn together in the form of garments or parts or accessories of garments or in the form of other articles.
4. Articles of apparel and clothing accessories (except those excluded by Note 2) lined with furskin or artificial fur or to which furskin or artificial fur is attached on the outside except as mere trimming are to be classified in heading 4303 or 4304, as the case may be.
5. Throughout this Schedule, the expression “artificial fur” means any imitation of furskin consisting of wool, hair or other fibres gummed or sewn on to leather, woven fabric or other materials, but does not include imitation furskins obtained by weaving or knitting (generally, heading 5801 or 6001).

Exim Code	Item Description	Policy	Policy Conditions
4301	RAW FURSKINS (INCLUDING HEADS, TAILS, PAWS AND OTHER PIECES OR CUTTINGS, SUITABLE FOR FURRIERS' USE), OTHER THAN RAW HIDES AND SKINS OF HEADINGS 4101, 4102 OR 4103		
4301 10 00	Of mink, whole, with or without head, tail or	Prohibited.	

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	paws		
4301 30 00	Of lamb, the following: Astrakhan, Broadtail, Caracul, Persian and Similar lamb, Indian, Chinese, Mongolian or Tibetan lamb, whole, with or without head, tail or paws	Free	Imports are subject to Wild Life (Protection) act, 1972 (<i>as amended from time to time</i>) and CITES.
4301 60 00	Of fox, whole, with or without head, tail or paws	Prohibited.	
4301 80 00	Other furskins, whole, with or without head, tail or paws	Free, except fur of “Chinchilla” which is “prohibited”	Import of fur of “Chinchilla” is “prohibited”
4301 90 00	Heads, tails, paws and other pieces or cuttings, suitable for furriers’ use	Free	Imports are subject to Wild Life (Protection) act, 1972 (<i>as amended from time to time</i>) and CITES.
4302	TANNED OR DRESSED FURSKINS (INCLUDING HEADS, TAILS, PAWS AND OTHER PIECES OR CUTTINGS), UNASSEMBLED, OR ASSEMBLED (WITHOUT THE ADDITION OF OTHER MATERIALS) OTHER THAN THOSE OF HEADING 4303		
	<i>Whole Skins, with or without head, tail or paws, not assembled:</i>		
4302 11 00	Of mink	Prohibited.	
4302 19	Other:		
4302 19 10	Calf skins, with hair on, tanned or dressed	Free	
4302 19 20	Hides or skins of other bovine and equine animals with hair on, tanned or dressed	Free	
4302 19 30	Goat (Common) and kid skins with hair on, tanned or dressed	Free	
4302 19 40	Tiger-Cat skins	Prohibited	
4302 19 90	Hides and skins of other animals with hair on, tanned or dressed	Free	Imports are subject to Wild Life (Protection) act, 1972 (<i>as amended</i>

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			<i>from time to time)</i> and CITES.
4302 20 00	Heads, tails, paws and other pieces or cuttings, not assembled	Free	Imports are subject to Wild Life (Protection) act, 1972 (<i>as amended from time to time</i>) and CITES.
4302 30 00	Whole skins and pieces or cuttings thereof, assembled	Free	Imports are subject to Wild Life (Protection) act, 1972 (<i>as amended from time to time</i>) and CITES.
4303	ARTICLES OF APPAREL, CLOTHING ACCESSORIES AND OTHER ARTICLES OF FURSKIN		
	<i>Articles of apparel and clothing accessories:</i>		
4303 10 10	Of wild animals covered under the Wild Life (Protection) Act,1972	Prohibited	
4303 10 20	Of animals covered under Convention on International Trade of Endangered Species (CITES), Other than those of Tariff item 43031010	Free	Subject to the provisions of CITES.
4303 10 90	Other	Free	
4303 90	<i>Other:</i>		
4303 90 10	Of wild animals covered under the Wild Life (Protection) Act,1972	Prohibited	
4303 90 20	Of animals covered under Convention on International Trade of Endangered Species (CITES), other than those of item 4303 90 10	Free	Subject to provisions of CITES
4303 90 90	Other	Free	
4304	ARTIFICIAL FUR AND ARTICLES THEREOF		
4304 00	<i>Artificial fur and articles thereof:</i>		
4304 00 11	Artificial fur as trimmings and embellishments for garments, made ups, knitwear, plastic and leather goods	Free	
4304 00 19	Other	Free	

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4304 00 20	Articles of artificial fur	Free	

Policy Conditions of this Chapter:

- (1) Import of all live-stock products covered in this Chapter shall be subject to the provisions of Notification No. S.O. 794(E) dated 28.3.2008